


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 17/08	TP 12/16	For filing written submissions	397/ 398	Karnataka State Industrial Investment & Dev. Corpn. Vs. Bhadravathi Balaji Oil Palms Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	Anirudh(C.S) 9003718538. (Authorised Representative)	V. Mahesh & Associates (Respondent)	 23-11-2017

**ORDER**

Counsel for Petitioner is absent. No representation for petitioner. Mr. Anirudh, Assistant of M/s V.Mahesh & Associates is present. Already PCS has addressed a letter to the Tribunal seeking adjournment and requested to list the matter on 7/12/2017. Hence matter is list it on 7/12/2017.

  
**Member (T)**

  
**Member (J)**